

FORM B  
PUBLIC ANNOUNCEMENT  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GLORY FURNISHERS PRIVATE LIMITED

| SL.NO. | PARTICULARS                                                                        | DETAILS                                                                                                                        |
|--------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|
| 1.     | Name of corporate debtor                                                           | GLORY FURNISHERS PRIVATE LIMITED                                                                                               |
| 2.     | Date of incorporation of corporate debtor                                          | 20.07.1999                                                                                                                     |
| 3.     | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies, Kolkata, under the Companies Act, 1956                                                                 |
| 4.     | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U74999WB1999PTC089886                                                                                                          |
| 5.     | Address of the registered office and principal office (if any) of corporate debtor | Registered Office: Taldanga Saw Mills G T Road, P O Chinsurah Dist, Hooghly, West Bengal, India, 712101                        |
| 6.     | Date of closure of Insolvency Resolution Process                                   | 14.05.2025                                                                                                                     |
| 7.     | Liquidation commencement date of corporate debtor                                  | 14.05.2025<br>(Order received on 17.05.2025)                                                                                   |
| 8.     | Name and registration number of the insolvency professional acting as liquidator   | Vikky Dang<br>Reg No: IBBI/PA-003/00359/2021-2022/13763                                                                        |
| 9.     | Address and e-mail of the liquidator, as registered with the Board                 | Reg. Add: B-41, 2 <sup>nd</sup> Floor, Ganga Ram Vatika, Vishnu Garden Part-1, New Delhi-110018<br>Email – vikkydang@gmail.com |
| 10.    | Address and e-mail to be used for correspondence with the liquidator               | Office Address – A-47, Basement, Kailash Colony, New Delhi-110048<br>Email – cirp.gloryfurnishers@gmail.com                    |
| 11.    | Last date for submission of claims                                                 | 14.06.2025                                                                                                                     |

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Glory Furnishers Private Limited** on **14.05.2025**

The stakeholders of **Glory Furnishers Private Limited** are hereby called upon to submit their claims with proof on or before **14.06.2025** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

SD/-

Name and signature of Liquidator: Vikky Dang

Date and Place: 18.05.2025 New Delhi

[cirp.gloryfurnishers@gmail.com](mailto:cirp.gloryfurnishers@gmail.com)

[vikkydang@gmail.com](mailto:vikkydang@gmail.com)

AFA valid till 31.12.2025

